

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/20/2022
NAME OF THE COMPANY	V Soft Technologies Pvt Ltd
NAME OF THE PETITIONER(S)	Kameshwari Venkata Lakshmi Veerghanta
NAME OF THE RESPONDENT(S)	V Soft Technologies Pvt Ltd
UNDER SECTION	241

ORDER

Present: Ld. Counsel Mr. D. Narender Naik and Ms. Pranathi Kavuturi for the Petitioner.

Ld. Counsel Mr. Abhinay Tinani on behalf of Mr. Sanjay Kishore for the Respondent.

Matter is adjourned to 06.09.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)